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Title: Election of 02 Members from Lok Sabha to the Coffee Board.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Madam Speaker, on behalf of Shri Anand Sharma, I beg to move the following:

"That in pursuance of clause (b) of sub-section (2) of section 4 of the Coffee Act, 1942, read with rule 4 (1) of the Coffee Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act and rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (b) of sub-section (2) of section 4 of the Coffee Act, 1942, read with rule 4 (1) of the Coffee Rules, 1955, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act and rules made thereunder."

*The motion was adopted.*

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